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BEFORE THE ADJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD

C.P. (I.B) No. 133/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017

Name of the Company: Allcargo Logistics Ltd  
V/s.  
Wind World (India) Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy  
Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1.	ANIP A GANDHI	ADVOCATE	RESPONDENT	Anip A Gandhi
2.	TANAYA SHAH	ADVOCATE	APPLICANT	Tanaya Shah

ORDER

Learned Advocate Ms. Tanaya Shah i/b Learned Advocate Ms. Megha Jani present for Operational Creditor/Petitioner. Learned Advocate Mr. Anip Gandhi present for Respondent.

At request of both sides.

List the matter on 17.11.2017 for objections, if any and for hearing before admission.

  
BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

Dated this the 15th day of November, 2017.